

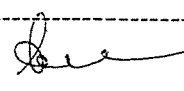

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/462/IB/2018
NAME OF THE PETITIONER : TDB SPINNERS PVT LTD
NAME OF THE RESPONDENT : BHARAT TEXTILES & PROOFING INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	AMRITH BHARGAV	for Petitioner	
2.	ROHAN PRASAD for S.R. Rajkumar	for Respondent	

ORDER

Counsels for both the parties along with their clients present. The Schedule of Payment / Memo of Compromise signed by both the parties and their counsels has been placed on record. As per the terms and conditions of the Memo of Compromise, the Corporate Debtor is directed to bring a Demand Draft for an amount of Rs. 1,50,000/- on the next date of hearing. Put up on 25.09.2018 at 10.30 A.M.

-sd-
(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)